

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

47. MA/129/2019 CP/4546(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: NANTISSA INVESTMENTS LTD

Vs.

KANTILAL CHHAGANLAL SECURITES PVT LTD & ANR

SECTION: 241(1) & 242(4) of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on **25.04.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/